

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4211
ANSWERED ON:20.04.2015
RAILWAY CONCESSIONS ON FAKE MEDICAL CERTIFICATES
Bhatt Smt.Ranjanben

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are aware of the practice of getting concession in rail fare on the basis of fake medical certificate resulting into losses to Railways and if so, the details thereof;
- (b) whether the Railways propose to take some concrete measures to prevent such practices; and
- (c) if so, the time by which it is likely to be done and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

- (a): Yes, Madam. Some cases including one case of fake ticket on cancer medical certificates over Northern Railway has been registered.
- (b) & (c): The following measures have been taken to check the misuse of concession on the basis of medical certificates:-
 - (i) Prescribed Format of Medical certificate for Handicapped persons as well as patients have been rationalised w.e.f 15.07.2014.
 - (ii) A system of issue of a Unique numbered Photo Identity card for Physically Handicapped persons, after due verification of the medical certificate at the Division levels and from Hospitals has been started.
 - (iii) Photo Identity Card of any one of the passenger travelling on one PNR ticket is checked by TTE in the train.
 - (iv) Regular checks are conducted by the Ticket checking staff and train manning staff on the trains about the genuineness of the tickets/certificates if any.